

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

434/241/ND/18

CORAM:

PRESENT: MR. L. N. GUPTA
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.01.2020

NAME OF THE COMPANY: M/s. Anupam Gupta And Another V/s. M/s. Overseas Courier Service (India) Pvt. Ltd. & Others

SECTION: 241

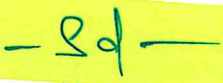
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present for the Petitioner: Mr. Sumant De and Mr. Amit Prabhat Deshpande, Advocates


Present for the Respondent: Dr. U. K. Chaudhary, Sr. Advocate with Mr. Gaurav Juneja, Mr. Saman Ahsan and Mr. Mohit Oommen, Advocates

ORDER

List this case for final arguments on 6th March 2020.

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(L. N. Gupta)
Member (T)

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(Ina Malhotra)
Member (J)